

In view of joint request received from Sh. Bhanu Pratap singh, Ld. J.M.F.C (East) and Sh. Sachin, Ld. J.M.F.C East Karkardooma Courts regarding change of duty as Duty MM for the month of August '2024, Duty Roster bearing no. 576/CMM/EAST/KKD/DELHI, dated 29.07.2024 is partially modified, as under:-

SI. No.	Name of the Duty MM	Duty to be performed on	In place of
	Sh. Sachin, Ld. J.M.F.C, R/o Flat No. 302, Pasupati Apartment, Sector- 48. Faridabad, Haryana.	16.08.2024	Sh. Bhanu Pratap Singh, Ld. J.M.F.C, R/o B-13, Saket Court Residential Complex New Delhi
2	Sh. Bhanu Pratap Singh, Ld. J.M.F.C, R/o B-13, Saket Court Residential Complex, New Delhi	29.08.2024	Sh. Sachin, Ld. J.M.F.C, R/o Flat No. 302, Pasupati Apartment, Sector-48, Faridabad, Haryana.

Rest of the conditions in circular No. 576/CMM/EAST/KKD/DELHI, dated 29.07.2024, shall remain unchanged.

No. 618 CJM/EAST/KKD/Delhi Copy for information to:-

(Preefi Agarwala) Chief Judicial Magistrate (East) Karkardooma Courts, Delhi Dated: 14.08.2024

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- 1. The Ld. Registrar General, High Court of Delhi at New Delhi.
- 2. The Principal District & Sessions Judge (HQ,) and West, THC, Delhi.
- 3. The Principal District & Session Judge East, North-East, and Shahdara, Karkardooma Courts, Delhi.
- 4. The Principal District & Session Judge, New Delhi, Patiala House, New Delhi.
- 5. The Principal District & Session Judge North, and North- West, Rohini, New Delhi.
- 6. The Principal District & Session Judge, South-West, Dwarka, New Delhi.
- 7. The Principal District & Session Judge South, and South-East, Saket, New Delhi.
- 8. The Principal District & Session Judge-cum-Special Judge, PC Act (CBI), Rouse Avenue, New Delhi.
- 9. The CMM, Central and West (Tis Hazari), New Delhi (PHC), North & North-West (Rohini), South- West (Dwarka), South & South-East (Saket), North-East and Shahdara, Karkardooma Courts, Delhi.
- 10. The Ld. Secretary, DLSA East, Karkardooma Courts, Delhi.
- 11. All the Ld. Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
- 12-The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
  - 13. The Incharge Computer Branch, Karkardooma Courts, Delhi. (uploading on Layers/Web-Site).
  - 14. Superintendent Admn. and Care Taking Branch, Karkardooma Courts, Delhi.
  - 15. Incharge Pool Car, Karkardooma Courts, Delhi.
  - 16. Incharge Cash Branch, Karkardooma Courts, Delhi.
- 17. Director of prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
- 18. Chief Public Prosecutor, Karkardooma Courts, East, Delhi.
- 19. The Commissioner of Police, Delhi and DCP, East, Delhi.( Through Chowki Incharge KKD, Delhi.)
- 20. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
- 21. Lock Up Incharge, Karkardooma, Delhi.
- 22. Information Cente/(E-Sewa Kendrar), Karkardooma Courts, Delhi.
- 23. Video Conference Room, Karkardooma Courts, Delhi.
- 24. For uploading on layers/Web-Site.
- 25. Office Order File.

(Preeti Agarwala) Chief Judicial Magistrate (East) Karkardooma Courts, Delhi